

## Central Administrative Tribunal Ernakulam Bench

CP(C)/180/00020/2019  
in OA 572/2017

Tuesday, the 28<sup>th</sup> day of May, 2019

## CORAM

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Girish K  
Aged 33 years  
S/o.Late Damodaran  
Gayatri  
Manjal House  
Mogral, Puthur P.O  
Kasargod – 671 128 .... Petitioner

(By Advocate: Mr.U.Balagangadharan)

## Versus

1. Sri.Ajay Bhushan Pandey  
Age and Father's name not known to the petitioner  
Revenue Secretary  
Ministry of Finance  
Department of Revenue  
460, Hotel Samrat, Chanakyapuri  
New Delhi – 110 001
  
2. Sri.Pranab Kumar Das  
Age and Father's name not known to the petitioner  
Principle Chief Commissioner of Income Tax (CCA)  
Kerala Region, CR Building, IS Press Road  
Ernakulam, Cochin – 682 018

(By Advocate: Mr.N.Anilkumar,SCGSC)

The CP(C) having been taken up on 28<sup>th</sup> May, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The statement filed by respondent no.2 in the CP(C) was considered. It is stated therein that there is no vacancy available in 2015-16, 2016-17 and up to the recruitment year 2019 in the cadre of MTS or equivalent post. We infer from the statement that the petitioner will definitely be considered for appointment whenever the next vacancy arises.

2. CP(C) is closed as premature. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of the order dated 10.10.2018 in O.A 180/00572/2017 passed by this Honourable Tribunal

Annexure P2 - A true copy of the letter dated 30.10.2018 of the petitioner to the respondents

Annexure P3 - A true copy of the Office Memorandum F.No.22034/12008-Estt-(D) dated 9.12.2018 issued by the Department of Personnel and Training, Government of India.

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